

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:58
ANSWERED ON:05.07.2004
INDIAN LABOUR ACT
Gadakh Shri Tukaram Gangadhar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Indian Labour Act is applicable for the workers of MNCs working in the country;
- (b) if not the reasons therefor; and
- (c) the steps taken by the Government to make it compulsory for MNCs to follow Indian Labour Act?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) to (c): There is no Act called `Indian Labour Act`. However, so far as labour laws are concerned, their applicability is defined in the respective Acts. These Acts are applicable to all defined establishments including MNCs.